

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Akshaya Imaging Systems Pvt. Ltd.

MAIN PETITION NUMBER : CP/431/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/59(CHE)/2021; IA/1319/IB/2020; IA/1320/IB/2020; IA/1321/IB/2020; IA/1322/IB/2020;
IA/1324/IB/2020; IA/1325/IB/2020; IA/1326/IB/2020; IA/1327/IB/2020

ORDER

Shri. Bathri Narayan, Ld. Counsel for the Applicant/Liquidator.

Shri. P. James Victor, Ld. Counsel for the Respondent No. 1 & 2 in all the applications.

None for the other Respondents.

The Applicant/Liquidator has filed synopsis along with Form-H (Compliance Certificate), Preliminary Report dated 05.10.2018, Bank statement from the date of liquidation to closure, audited receipts and payments and liquidation extension order vide S.R. No. 724 dated 12.02.2024.

Respondent already filed the written synopsis.

Arguments already advanced.

Order Reserved in all the applications.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs